

COURT- I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 198 OF 2016

Dated: 24th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Sihor Rerolling Mills Association Appellant(s)
Vs
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms.Sakie Jakharia

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan for R-2 & R-3

Ms. Suparna Srivastava
Ms. Sanjana Dua for GERC

ORDER

Learned counsel for the Appellant states that she will be filing rejoinder by tomorrow. If it is filed, pleadings may be deemed to have been completed.

List the matter for hearing on **09.10.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**